boats were operated during Sixth Five Year Plan.

Written Answers

- (d) All the scheme¹? mentioned under (b) above except the joint venture for production and marketing of Fibngla<s Reinforced Plastic boats and ;cheme for Motorisa-tion of Traditional Craft are ongoing I schemes.
- (e) A Regional project on development of small scale fisheries in Bay of Bengal with Swedish International Development Agency | Food and Agricultural Organisation of United Nations assistance is now under implementation. Some of the important components under the above project for increasing the fish production are :-
 - (i) Development of Pen Culture,
 - (ii) Introduction of Beach Landing Craft.

Construction of Flats under Self-Financing Scheme by DDA

- 1593. SHRI V. GOPALSAMY: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:
- (a) the estimated target regarding construction of various types of Self-financing Flats in Delhi during the last three years, year-wise;
- (b) the number of flats of various types constructed by D. D. A. during the last three years under Self-Financing Scheme, year-wise;
- (c) what Was the target of the D.D. A. regarding construction of dwelling units during the Sixth Five Year Plan:
- (d) the number of dwelling units constructed by D. D. A. during this period; and
- (e) what is the shortfall in the construction of dwelling units by D.D.A. as ondate and what steps are being taken to fulfill the target?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) N i such targes were fixed during 1983-84 and 1984-85. The arget of 9.241 houses for allotment during 1985-86 has been fixed.

to Question*

- b) 1983-84 2045 1984-85 2968 1985-86 4767
- (c) and (d) The housing programme of D.D.A. is not linked with the 5 year plan and no target was fixed. During the period 1980-81 to 1984-85 64,233 houses were constructed by DDA under the various categories.
- (d) The total number of reg'strants waiting allotment is 1,61,679. Efforts are being m ide to complete the maximum number of houses within the available resources.

Funds for Increasing Road Kilometreage in Madhya Pradesh

- 1594. SHRI AJIT P. K. JOGI: Will the Minister of AGRICUL-TURE be pleased to state:
- (a) whether the Indian Road Congress in their deliberation at Trivandrum in 1984 resolved to connect all villages with less than 1000 population by roads within a definite time frame :
- (b) whether the Madhya Pradesh Government submitted proposals of Rs. 669.00 crores for the aforesaid purpose in the seventh five year plan the Planning Commission approved an outlay of only Rs. 281.39 crores; and
- (c) if so, whether Government propose to reconsider the demand of the Madhya Pradesh Govern ment especially in view of the fact that the State's road kilometreage per 100 sq- kilometre of area is far below the national average?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMA-NAND YADAV) : (a) The council

of the Indian Road Congress ii their 111th meetting held at Trivan-drum on 15thSepember. 1984 approved the draft Road Development Plan for India (1981-2001) which emphasise-, the need to achieve the full connectivity by road to all the villages by theturn of the Century.

(b) and (c) In their draft Seventh Plan for roads and bridges, the State PWD mentioned that their minimum requirments for road development was Rs. 669 erodes for the Seventh Plan. Madhva Pradesh State Planning. Economics & Statistics Deptt. had. however, communicated a proposed outlay of Rs. 281-39 crores. Since the State Government in their Plan proposals to the Planning Commission, Government of India indicated requirement of Rs. 281-39 crores only for roads and bridges, the same was agreed to by the Planning Comm-ssion.

Electric and Water Connection to Quarters in Kali Bari Marg New Delhi

- 1595. DR. G. VIJAYA MOHAN REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1435 given in the Rajya Sabha on the 9th May, 1986 and State:
- (a) whether NDMC has approached for giving electric and water Connections to 90 type 111 quarters at Kali Bari Marg. New Delhi which were completed on 31st March. 1986;
- (b) if so, by what date NDMC has promised to provide electric and water connections to the above quarters; and
- (c) whether any quarters out of these 90 type 111 quarters have been earmarked for the Lok Sabha/Rajya Sabha Secretarial employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHR1 DALBIR SINGH): (a) and (b) The electric and water connections to 90 type HI quarters at Kali Bart Marg, New Delhi have been provided by NDMC.

to Questions

(c) Out of these 90 type III quarters none of the quarters has been earmarked for the Lok Sabha/Rajya Sabha Secretarial employees.

Government Quarters in Vasant Vihar, New Delhi

- 1596. SHRI KAPIL VERM A: Will the Minister of URBAN DE-VELOPMENT be pleased to state:
- (a) whether it is a fact that type I, II and III quarters in Vasant Vihar Delhi are ready for occupation by the eligible Central Government employees;
- (b) whether it is also a fact that the Directorate of Estates is not in a position to allot these quarters due to nonavailability of electric and water connections;
- (c) whether the Ministry of Urban Development has approached the Municipal Corporation of Delhi for the supply of electric and water connections for these quarters at Vasant Vihar; and
- (d) if so, when MCD has promised to supply these connections:'

THE MINISTER OF STATE IN THE OF MINISTRY URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No Type I and Type II Quarters are under consideration in General Pool in Vasant Vihar. However, 615 Type III quarters are under construction in General Pool. 400 Type III quarters have been completed except for testing of services and final coal of finishing. These items can be taken up only after the water and electric connections are available.